

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 57 of 2014

Dated : 11th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Pradesh State Electricity Board Ltd. Appellant(s)
Versus**

**Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1**

ORDER

Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of the State Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.07.2014 after serving copy on the other side.

Post the matter on **19.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**